

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 604
IB-75/ND/2020**

**IN THE MATTER OF:
Mr. Aditya Ahalawat**

...PETITIONER

Vs.

M/s. Fiitjee Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

**Order delivered on 20.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Operational Creditor :

**For the Respondent/Corporate Debtor :Mr. Mansumyer Singh and Ms.
Manisha Sharma, Advs**

ORDER

Ld. Counsel appearing for the Petitioner submits that IA/447/2023 has been filed seeking withdrawal of the petition. List the matter on **23.01.2023**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Bachu Venkat Balaram Das)
Member (J)**